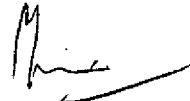


Dated: 18/3/93.

(2)

None for either side.

S.O. to 14/4/93.

  
(M.Y. Priolkar) (M.S. Deshpande)  
M(A) V/c.

B.

OA.NO.1076/92

Dated: 15.4.93


Present Shri M.G.Bhangde for the applicant.

Mr. Bhangde has filed an application for withdrawal of the original application as the relief prayed for by the applicant has been granted to him by the respondents by order dated 20.3.1993.

He is permitted to withdraw the application. The application is disposed of as withdrawn. No order as to costs.



(V.D. DESHMUKH)  
M (J)



(MS. USHA SAVARA)  
M (A)

order/1574113  
to Applicant Respondent (s)  
25/4/93

  
15/4/93